

National Company Law Tribunal

Allahabad Bench

CP NO.49(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Moradabad Club Ltd.

SECTION OF THE COMPANIES ACT: U/S Sec.397/398 of the companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SANJAY KUMAROM CLG C		Reps no. 4,587.	Sanjay K
2.	Deepal Bajaj, Ad.		del 143, 6c	Deepal
3.	Subh Sood		Subh	Subh

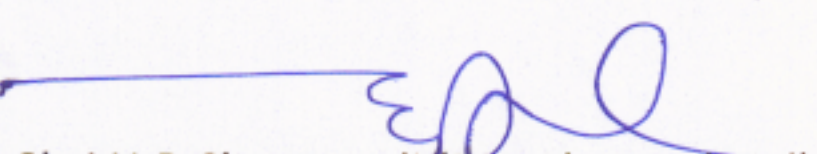
Order dated 08.03.2017

CP NO 49/ND/2016 M/s. Moradabad Club Ltd.

The parties are represented by their respective counsels. The counsel of Central government file affidavit along with relevant document about the proof of receipt of notice by the office of the of ROC. The learned counsel for petitioner invites our attention to the observation made by Hon'ble High Court of Allahabad while disposing of company appeal observing such that applicant may move to the CLB for recall of its order dated 02.03.2014, if the same is passed without issuing notices or hearing of the applicants.

The arguments of counsel for both the parties are heard. Order is reserved.

Date-08.03.2017

  
Shri H.P Chaturvedi (Member Judicial)